

ITEM NO.55

REGISTRAR COURT

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 27177/2018

COMMISSIONER OF DELHI VALUE ADDED TAX DEPARTMENT OF TRADE AND TAXES
Petitioner(s)

VERSUS

M/S JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED &
ANR. Respondent(s)

([Only SLP(C) No. 5313/2019, 14924/2021, 12926/2020, 18893/2019, 12942/2021 and dy. nos. 8155/2019 are listed under this item])

WITH

SLP(C) No. 5313/2019 (XIV)

)

Diary No(s). 8155/2019 (XIV)

)

SLP(C) No. 18893/2019 (XIV)

)

SLP(C) No. 12926/2020 (XIV)

)

SLP(C) No. 12942/2021 (XIV)

)

SLP(C) No. 14924/2021 (XIV)

Date : 20-11-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Kumar Maroria, AOR
Mr. Gurmeet Singh Makker, AOR
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

Mr. Rajeev Singh, AOR
Mr. Aseem Mehrotra, Adv.
Ms. Deeksha Mehrotra, Adv.
Mr. Mahesh Kumar Gandhi, Adv.

Mr. Rajesh Jain, Adv.
Mr. Virag Tiwari, Adv.
Mr. Rishabh Jain, Adv.
Mr. Ramashish, Adv.
Ms. Tanya Saraswat, Adv.
Mr. Avadh Bihari Kaushik, AOR

Contd...

M/S. Manoj Swarup And Co., AOR
Ms. Gauri Swarup Bansal, Adv.
Ms. Happy Saxena, Adv.

Mr. Puneet Agarwal, Adv.
Mr. Yuvraj Singh, Adv.
Ms. Shruti Garg, Adv.
Mr. Chetan Shukla, Adv.
Mr. Santosh Kumar, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr Yuvraj Singh, Adv.
Ms Shruti Garg, Adv.
Mr Chetan Kumar Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 5313/2019

Respondent no.1 has filed counter affidavit.

SLP stands dismissed in respect of respondent nos. 2 to 14
vide Hon'ble Judge in Chambers order dt. 27.08.2024.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Diary No(s). 8155/2019 , SLP(C) No. 18893/2019

Sole respondent has filed counter affidavit.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

SLP(C) No. 12926/2020

Respondent no.1 has filed counter affidavit.

Ld. Counsel for the petitioner is granted two weeks time as
last opportunity to file proof of publication in respect of
respondent no.2.

List again on 22.01.2025.

Contd...

SLP(C) No. 12942/2021

Complete category matter.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SLP(C) No. 14924/2021

As per office report, service is not complete on the sole respondent. Ld. Counsel, Ms Gauri Swarup appears for the sole respondent and submits that vakalatnama has been filed and seeks time to file counter affidavit. Registry to verify and update the records. Counter affidavit be filed within four weeks.

List again on 22.01.2025.

SUJATA SINGH
Registrar

HJ